


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.R. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 120/BB/ 2017	-	For hearing	Rule-6 of IB	Fire Trix Engineering & System Pvt. Ltd. Vs Maxitech Engineering Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K. GAURAV KUMAR PCS (9884464319)	PETITIONER	

ORDER

PCS for Petitioner Company is present. He reported that, he has complied the objections raised by the registry. Notice to be issued to the Corporate Debtor at the first instance before admission. Issue notice to Corporate Debtor. Registry to prepare notice on Corporate Debtor and PCS for Petitioner Company is directed to collect the notice from the registry and to serve it on Corporate Debtor. List it on 20/12/2017.


Member (T)


Member (J)